

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH : MUMBAI

CAMP AT AURANGABAD

ORIGINAL APPLICATION NO. 804/2000

WEDNESDAY, THE 08TH DAY OF AUGUST, 2001.

CORAM: HON'BLE SHRI JUSTICE BIRENDRA DIKSHIT. VICE CHAIRMAN
HON'BLE SHRI M.P. SINGH. MEMBER (A)

Sunil, S/o Uttamrao Shelar,
Age: 22 years, Occupation: Nil
residing at Lasurgaon, Taluka Vijapur,
District: aurangabad. ... Applicant

By Advocate Shri Hemant Surve with Agarwal.

Versus.

1. The Union of India
through the Post Master General,
G.P.O. Building, Mumbai.
2. The Senior Superintendent of Post Office,
Aurangabad Region, Aurangabad.
3. Shri T.A. Shejul,
Age: Major, Occupation: Service,
presently operating as Branch Post Master,
Branch Post Office, Lasurgaon,
Taluk: Vaijapur,
District: Aurangabad. ... Respondents

By Advocate Shri V.S. Masurkar for R1 & R2.

ORDER (ORAL)

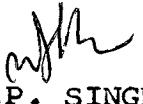
Hon'ble Shri Justice Birendra Dikshit. Vice Chairman

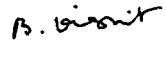
During the course of the arguments, learned
counsel for the applicant has prayed for withdrawal

B. Agarwal

...2/-

of this OA with permission to file a fresh OA for the reasons that by mistake and due to non-availability of certain Government Orders, he could not take proper grounds in this OA. Being a young lawyer and fair in his submissions made, the applicant is allowed to withdraw this OA and is permitted to file fresh OA. The OA is dismissed as withdrawn with permission to file fresh OA. No costs.


(M.P. SINGH)
MEMBER (A)


(BIRENDRA DIKSHIT)
VICE CHAIRMAN

Gaja